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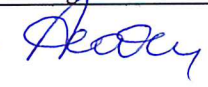
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.220/2018 in CP(IB) No.44/7/HDB/2018
NAME OF THE COMPANY	Anand Solvex Ltd
NAME OF THE PETITIONER(S)	Andhra Bank
NAME OF THE RESPONDENT(S)	Anand Solvex Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ALLURI KRISHNAM RAJU	Advocate	alluri.krishnamraju@jat100.co.in 9849560330	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sharad Sanghi	Advocate	9248385914	

ORDER

Learned counsel Mr.Alluri Krishna Raju present for Petitioner. Learned counsel Mr.Sharad Sanghi present for Respondent.

Applicant produced certified true copy of the original special resolution signed by the Managing Director of Corporate Debtor.

Heard both sides' arguments in IA 220/2018.

Orders reserved in IA 220/2018.

List the main CP (IB) No.44/07/HDB/2018 on 27.09.2018.


MEMBER JUDICIAL